

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(CA)/122(CHE)2022
PETITION NUMBER : CA(CAA)/66(CHE)2022
NAME OF THE PETITIONER : Acorn Engineering Limited And J.K.Fenner
(India) Limited
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Rule 11 r/w Rule 34 of NCLT Rules, 2016

MENTIONED CASE

ORDER

Ld. Sr. Counsel Mr. R. Murari appears on behalf of the Applicant and states that there is an urgency of hearing IA(CA)/122/2022 as the meetings have been scheduled on 18.01.2023 and Scrutiniser appointed by this Tribunal has expressed inability to continue with the assignment.

In view of the same, list IA(CA)/122/2022 on 16.01.2023 for hearing.

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SAMEER KAKAR
Member (Technical)

Phk

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DR. DEEPTI MUKESH
Member (Judicial)